

Revised
ITEM NO.301 to 314 Court 3 (Video Conferencing) SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4634/2014

(Arising out of impugned final judgment and order dated 30-04-2014
in CRLA No. 1132/2012 passed by the High Court of Judicature at
Bombay)

VIJAY MADANLAL CHOUDHARY & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

IA No. 59849/2021 - INTERVENTION APPLICATION)

WITH

Crl.A. No. 1210/2018 (II)

W.P. (Crl.) No. 226/2018 (X)

IA No. 130193/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 134922/2018 - STAY APPLICATION)

T.P. (C) No. 1583/2018 (XVI-A)

IA No. 136656/2018 - EX-PARTE STAY)

W.P. (Crl.) No. 91/2020 (X)

IA No. 37028/2020 - GRANT OF INTERIM RELIEF)

SLP (C) No. 28922/2011 (XII-A)

SLP (C) No. 29273/2011 (XII-A)

SLP (Crl) No. 9987/2015 (II-C)

SLP (Crl) No. 10018/2015 (II-C)

SLP (Crl) No. 10019/2015 (II-C)

IA No. 20299/2015 - appln. for exempt from filing c/c.)

SLP (Crl.)...CRLMP No. 21254/2015 (II)

IA No. 21254/2015 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP (Crl.)...CRLMP No. 21453/2015 (II)

IA No. 21453/2015 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP (Crl) No. 993/2016 (II-A)

IA No. 2069/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 2068/2016 - EXEMPTION FROM FILING O.T.
IA No. 2070/2016 - PERMISSION TO FILE ANNEXURES
IA No. 2067/2016 - PERMISSION TO FILE LENGTHY LIST OF DATES)

T.P.(Cr1.) No. 150/2016 (XVI-A)
IA No. 6523/2016 - STAY APPLICATION)

T.P.(Cr1.) No. 151-157/2016 (XVI-A)
IA No. 6531/2016 - STAY APPLICATION)

W.P.(Cr1.) No. 152/2016 (X)
IA No. 17469/2016 - STAY APPLICATION)

SLP(Cr1) No. 2890/2017 (II-A)

Cr1.A. No. 1269/2017 (II-C)
IA No. 70924/2020 - EARLY HEARING APPLICATION
IA No. 85412/2018 - GRANT OF INTERIM RELIEF)

Cr1.A. No. 1270/2017 (II-C)
IA No. 44917/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT & IA No. 85552/2018 - GRANT OF INTERIM RELIEF)

Cr1.A. No. 1271-1272/2017 (II-C)
IA No. 44991/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 85416/2018 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 5487/2017 (II-A)
IA No. 69536/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 63437/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Cr1.A. No. 391-392/2018 (II-C)
IA No. 87756/2021 - APPLICATION FOR TAGGING/DETAGGING
IA No. 28162/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 27787/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(Cr1) No. 1534/2018 (II-A)
IA No. 24496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 251/2018 (X)
IA No. 135004/2018 - STAY APPLICATION)

SLP(Cr1) No. 6834/2019 (II-C)
(FOR ADMISSION and I.R.
IA No. 116701/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 212/2019 (X)

IA No. 115668/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 66/2021 (X)

IA No. 33407/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 33409/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 22236/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 15182/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 20340/2021 - EXEMPTION FROM FILING O.T.
IA No. 22233/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 20339/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 15179/2021 - STAY APPLICATION)

SLP(Cr1.)...CRLMP No. 6051/2017 (II-B)
IA No. 6051/2017 - CONDONATION OF DELAY IN FILING
IA No. 102336/2018 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 202/2017 (X)
IA No. 132490/2017 - STAY APPLICATION)

Cr1.A. No. 223/2018 (II-C)

SLP(Cr1) No. 1701-1703/2018 (II-C)

SLP(Cr1) No. 1705/2018 (II-C)

W.P.(Cr1.) No. 26/2018 (X)
IA No. 24123/2019 - GRANT OF BAIL
IA No. 16169/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 33/2018 (X)
IA No. 21629/2018 - STAY APPLICATION)

Diary No(s). 9360/2018 (II-C)
IA No. 36874/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 36876/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 9365/2018 (II-C)
IA No. 36904/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 2971/2018 (II-A)
IA No. 48451/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 57092/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

T.C.(Cr1.) No. 4/2018 (XVI-A)
IA No. 59725/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51388/2021 - INTERVENTION APPLICATION

IA No. 59717/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

IA No. 72722/2021 - WITHDRAWAL OF THE COST DEPOSITED)

W.P. (Cr1.) No. 75/2018 (X)

IA No. 50988/2018 - GRANT OF INTERIM RELIEF)

Cr1.A. No. 793-794/2018 (II-C)

Diary No(s). 17000/2018 (II-C)

(FOR ADMISSION and I.R. and IA No.125876/2018-CONDONATION OF DELAY IN FILING and IA No.125878/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.125877/2018-CONDONATION OF DELAY IN REFILING

Diary No(s). 17462/2018 (II-C)

IA No. 79616/2018 - CONDONATION OF DELAY IN FILING

IA No. 79617/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 4078/2018 (II-A)

IA No. 68570/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (Cr1.) No. 117/2018 (X)

IA No. 72449/2018 - APPLICATION FOR INTERIM BAIL

IA No. 104894/2018 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 5444/2018 (II-A)

IA No. 85624/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 85625/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20250/2018 (II-C)

IA No. 81201/2018 - CONDONATION OF DELAY IN FILING

IA No. 81202/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 7408/2018 (II-A)

IA No. 116653/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (Cr1.) No. 173/2018 (X)

IA No. 105204/2018 - STAY APPLICATION)

W.P. (Cr1.) No. 175/2018 (X)

IA No. 105845/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 18121/2021 - CLARIFICATION/DIRECTION

IA No. 5980/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 184/2018 (X)

IA No. 110240/2018 - STAY APPLICATION)

SLP(Cr1) No. 6922/2018 (II-A)
IA No. 117382/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 22433/2019 - GRANT OF BAIL)

SLP(Cr1) No. 8156/2018 (II-C)
(FOR ADMISSION and I.R. and IA No.139282/2018-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

T.C.(Cr1.) No. 5/2018 (XVI-A)

W.P.(Cr1.) No. 309/2018 (X)
IA No. 168460/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 163646/2018 - STAY APPLICATION)

SLP(Cr1) No. 244/2019 (II-A)
IA No. 3704/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 9/2019 (X)
IA No. 5688/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 16/2019 (X)
IA No. 9887/2019 - STAY APPLICATION)

Cr1.A. No. 682/2019 (II-C)
(FOR ADMISSION and I.R. and IA No.55863/2019-CONDONATION OF DELAY
IN FILING)

W.P.(Cr1.) No. 118/2019 (X)
(FOR ADMISSION and IA No.64782/2019-EX-PARTE AD-INTERIM RELIEF
IA No. 64782/2019 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 3647/2019 (II-A)
)

SLP(Cr1) No. 4322-4324/2019 (II-A)
IA No. 75223/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 4546/2019 (II-A)
IA No. 78551/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 253/2019 (X)
IA No. 138111/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 267/2019 (X)
IA No. 148193/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 286/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 158935/2019
IA No. 158935/2019 - GRANT OF INTERIM RELIEF)

W.P. (Cr1.) No. 287/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 158940/2019
IA No. 158940/2019 - GRANT OF INTERIM RELIEF)
W.P. (Cr1.) No. 288/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 160169/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
163038/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
171923/2019
IA No. 160169/2019 - EX-PARTE STAY
IA No. 171923/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 163038/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P. (Cr1.) No. 303/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 169784/2019
IA No. 169784/2019 - GRANT OF INTERIM RELIEF)
W.P. (Cr1.) No. 305/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 169856/2019
IA No. 169856/2019 - GRANT OF INTERIM RELIEF)
W.P. (Cr1.) No. 313/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 171043/2019
IA No. 171043/2019 - GRANT OF INTERIM RELIEF)
W.P. (Cr1.) No. 309/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 170286/2019
IA No. 170286/2019 - EX-PARTE STAY)
W.P. (Cr1.) No. 306/2019 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 169979/2019
IA No. 169979/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P. (Cr1.) No. 365/2019 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 194060/2019
FOR APPLICATION FOR PERMISSION ON IA 82318/2021
IA No. 82318/2021 - APPLICATION FOR PERMISSION
IA No. 194060/2019 - EX-PARTE AD-INTERIM RELIEF)
SLP(Cr1) No. 647/2020 (II-C)
(FOR ADMISSION and I.R.)
W.P. (Cr1.) No. 61/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 25753/2020
IA No. 25753/2020 - GRANT OF INTERIM RELIEF)
W.P. (Cr1.) No. 49/2020 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 21442/2020
FOR impleading party ON IA 52779/2020
FOR INTERVENTION/IMPLEADMENT ON IA 52779/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52780/2020

FOR CLARIFICATION/DIRECTION ON IA 52783/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52785/2020

IA No. 21442/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 52783/2020 - CLARIFICATION/DIRECTION

IA No. 52785/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52780/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52779/2020 - INTERVENTION/IMPLEADMENT)

W.P.(Cr1.) No. 33/2021 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 7042/2021

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
9304/2021

FOR GRANT OF INTERIM RELIEF ON IA 9305/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 9307/2021

IA No. 9307/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 9305/2021 - GRANT OF INTERIM RELIEF

IA No. 7042/2021 - GRANT OF INTERIM RELIEF

IA No. 9304/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

W.P.(Cr1.) No. 40/2021 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 8389/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
10082/2021

FOR GRANT OF INTERIM RELIEF ON IA 10084/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10085/2021

IA No. 8389/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 10085/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10084/2021 - GRANT OF INTERIM RELIEF

IA No. 10082/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5174/2021 (II)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
82935/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 82936/2021

IA No. 82936/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82935/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

T.C.(Cr1.) No. 3/2018 (XVI-A)

)

Diary No(s). 22529/2018 (II)

IA No. 162424/2018 - CONDONATION OF DELAY IN FILING

IA No. 162428/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS

IA No. 162430/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 162432/2018 - EXEMPTION FROM FILING O.T.)

Cr1.A. No. 1114/2018 (II-C)

([HEARD

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

123586/2018

FOR EXEMPTION FROM FILING O.T. ON IA 123588/2018

FOR RECALLING THE COURTS ORDER ON IA 90897/2019

IA No. 123586/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 123588/2018 - EXEMPTION FROM FILING O.T.

IA No. 90897/2019 - RECALLING THE COURTS ORDER)

Cr1.A. No. 1115/2018 (II-C)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 123596/2018

FOR EXEMPTION FROM FILING O.T. ON IA 123598/2018

IA No. 123596/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 123598/2018 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 333/2018 (X)

(FOR EX-PARTE STAY ON IA 179541/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 25349/2019

FOR INTERVENTION APPLICATION ON IA 59075/2019

IA No. 179541/2018 - EX-PARTE STAY

IA No. 59075/2019 - INTERVENTION APPLICATION

IA No. 25349/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 336/2018 (X)

(FOR

FOR EX-PARTE STAY ON IA 182548/2018

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 94053/2019

IA No. 94053/2019 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 182548/2018 - EX-PARTE STAY)

SLP(Cr1) No. 11049/2018 (II-B)

(FOR ADMISSION and I.R. and IA No.183006/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 49/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 28965/2019

FOR INTERVENTION APPLICATION ON IA 134688/2019

IA No. 28965/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 119/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 66758/2019

IA No. 66758/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 122/2019 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 69064/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 72083/2019

IA No. 69064/2019 - EX-PARTE AD-INTERIM RELIEF

IA No. 72083/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5153/2019 (II-A)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 74785/2019

FOR EXEMPTION FROM FILING O.T. ON IA 74786/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
74788/2019
IA No. 74785/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 74786/2019 - EXEMPTION FROM FILING O.T.
IA No. 74788/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 127/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 71331/2019
IA No. 71331/2019 - STAY APPLICATION)
W.P.(Cr1.) No. 139/2019 (X)
(FOR
FOR CLARIFICATION/DIRECTION ON IA 77144/2019
IA No. 77144/2019 - CLARIFICATION/DIRECTION)
W.P.(Cr1.) No. 147/2019 (X)
(FOR
FOR CLARIFICATION/DIRECTION ON IA 82658/2019
FOR MODIFICATION ON IA 150387/2019
IA No. 82658/2019 - CLARIFICATION/DIRECTION
IA No. 150387/2019 - MODIFICATION)
SLP(Cr1) No. 5350/2019 (II-C)
(FOR
FOR STAY APPLICATION ON IA 49561/2021)
W.P.(Cr1.) No. 173/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 93366/2019
FOR VACATING STAY ON IA 60235/2020
IA No. 93366/2019 - STAY APPLICATION
IA No. 60235/2020 - VACATING STAY)
W.P.(Cr1.) No. 205/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 111298/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
88424/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 88429/2020
IA No. 111298/2019 - EX-PARTE STAY
IA No. 88429/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 88424/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 217/2019 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 119137/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
119199/2019
IA No. 119137/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 119199/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 7927/2019 (II-C)
(FOR EXEMPTION FROM FILING O.T. ON IA 126607/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
127901/2019

IA No. 126607/2019 - EXEMPTION FROM FILING O.T.
IA No. 127901/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P. (Cr1.) No. 239/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 132358/2019
FOR PERMISSION TO FILE AMENDED WRIT PETITION ON IA 138372/2019
IA No. 132358/2019 - EX-PARTE STAY
IA No. 138372/2019 - PERMISSION TO FILE AMENDED WRIT PETITION)
W.P. (Cr1.) No. 244/2019 (X)
(FOR
FOR STAY APPLICATION ON IA 134058/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 137767/2019
IA No. 137767/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 134058/2019 - STAY APPLICATION)
SLP(Cr1) No. 8111/2019 (II-C)
(FOR ADMISSION and I.R. and IA No.136727/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
SLP(Cr1) No. 8174/2019 (II-C)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 137540/2019
IA No. 137540/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
W.P. (Cr1.) No. 272/2019 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 150219/2019
IA No. 150219/2019 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 9541/2019 (II-A)
(FOR ADMISSION and I.R. and IA No.152175/2019-CONDONATION OF DELAY IN FILING and IA No.152176/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)
W.P. (Cr1.) No. 261/2019 (X)
(FOR
FOR EX-PARTE STAY ON IA 143533/2019
IA No. 143533/2019 - EX-PARTE STAY)
W.P. (Cr1.) No. 263/2019 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 144415/2019
IA No. 144415/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P. (Cr1.) No. 266/2019 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 147155/2019
IA No. 147155/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P. (Cr1.) No. 273/2019 (X)
(FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 150911/2019
IA No. 150911/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P. (Cr1.) No. 283/2019 (X)

IA No. 158461/2019 - CLARIFICATION/DIRECTION)

W.P. (Cr1.) No. 285/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 158938/2019

IA No. 158938/2019 - STAY APPLICATION)

SLP(Cr1) No. 9652/2019 (II-B)

IA No. 161111/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (Cr1.) No. 298/2019 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 165710/2019

IA No. 165710/2019 - GRANT OF INTERIM RELIEF)

W.P. (Cr1.) No. 299/2019 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 167367/2019

IA No. 167367/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P. (Cr1.) No. 308/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 170162/2019

IA No. 170162/2019 - STAY APPLICATION)

W.P. (Cr1.) No. 326/2019 (X)

(FOR

FOR STAY APPLICATION ON IA 175695/2019

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 91947/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 91949/2020

IA No. 91947/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 91949/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 175695/2019 - STAY APPLICATION)

W.P. (Cr1.) No. 346/2019 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 187766/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 190866/2019

IA No. 187766/2019 - CLARIFICATION/DIRECTION

IA No. 190866/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 367/2019 (X)

(FOR

FOR EX-PARTE STAY ON IA 194089/2019

IA No. 194089/2019 - EX-PARTE STAY)

W.P. (Cr1.) No. 9/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 3789/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 5303/2020

FOR GRANT OF INTERIM RELIEF ON IA 5304/2020

IA No. 3789/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 5304/2020 - GRANT OF INTERIM RELIEF

IA No. 5303/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1732/2020 (II-B)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

28053/2020

IA No. 28053/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 618/2020 (II-B)

(FOR EXEMPTION FROM FILING O.T. ON IA 13683/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 48649/2020

FOR INTERIM BAIL ON IA 20830/2021

FOR GRANT OF INTERIM RELIEF ON IA 60234/2021

IA No. 13683/2020 - EXEMPTION FROM FILING O.T.

IA No. 60234/2021 - GRANT OF INTERIM RELIEF

IA No. 20830/2021 - INTERIM BAIL

IA No. 48649/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 28/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 12366/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 14592/2020

FOR GRANT OF INTERIM RELIEF ON IA 14593/2020

IA No. 12366/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 14593/2020 - GRANT OF INTERIM RELIEF

IA No. 14592/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2023/2020 (II-B)

IA No. 29932/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (Cr1.) No. 36/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 17677/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 22438/2020

FOR GRANT OF INTERIM RELIEF ON IA 22439/2020

IA No. 17677/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22439/2020 - GRANT OF INTERIM RELIEF

IA No. 22438/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 35/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 17661/2020

IA No. 17661/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P. (Cr1.) No. 39/2020 (X)

(FOR

FOR CLARIFICATION/DIRECTION ON IA 18144/2020

IA No. 18144/2020 - CLARIFICATION/DIRECTION)

W.P. (Cr1.) No. 60/2020 (X)

(FOR

FOR STAY APPLICATION ON IA 25748/2020

IA No. 25748/2020 - STAY APPLICATION)

W.P. (Cr1.) No. 93/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 37431/2020

IA No. 37431/2020 - EX-PARTE AD-INTERIM RELIEF)
W.P.(Crl.) No. 124/2020 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 47827/2020
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 48947/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 48967/2020
IA No. 48947/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 47827/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 48967/2020 - EXEMPTION FROM FILING AFFIDAVIT)
W.P.(Crl.) No. 140/2020 (X)
(FOR
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 51028/2020
FOR EX-PARTE BAIL ON IA 51029/2020
FOR CLARIFICATION/DIRECTION ON IA 23302/2021
IA No. 51029/2020 - EX-PARTE BAIL
IA No. 51028/2020 - EXEMPTION FROM FILING AFFIDAVIT)
SLP(Crl) No. 2814/2020 (II-B)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
53363/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 53364/2020
IA No. 53364/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 53363/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
W.P.(Crl.) No. 137/2020 (X)
(FOR ADMISSION and IA No.49855/2020-EX-PARTE STAY and IA
No.49859/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 49859/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 49855/2020 - EX-PARTE STAY)
W.P.(Crl.) No. 142/2020 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 51091/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 51095/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
53017/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 53018/2020
FOR APPLICATION FOR TAGGING/DETAGGING ON IA 58201/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58202/2020
IA No. 58201/2020 - APPLICATION FOR TAGGING/DETAGGING
IA No. 51091/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 58202/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 53018/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51095/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 53017/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Crl.) No. 145/2020 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 51384/2020
FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT ON IA 51385/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

52909/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 52911/2020
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
58549/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58550/2020
FOR APPLICATION FOR TAGGING/DETAGGING ON IA 60275/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 60276/2020
IA No. 51385/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 60275/2020 - APPLICATION FOR TAGGING/DETAGGING
IA No. 51384/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 60276/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 58550/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52911/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52909/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 58549/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)
W.P. (Cr1.) No. 184/2020 (X)
(ONLY
FOR GRANT OF INTERIM RELIEF ON IA 63839/2020
FOR EXEMPTION FROM FILING O.T. ON IA 63840/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 63841/2020
FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
72754/2020
FOR EXEMPTION FROM FILING O.T. ON IA 78081/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78082/2020
IA No. 72754/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 78082/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 63841/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 78081/2020 - EXEMPTION FROM FILING O.T.
IA No. 63840/2020 - EXEMPTION FROM FILING O.T.
IA No. 63839/2020 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 3474/2020 (II-C)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
70383/2020
FOR APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS ON IA
70385/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 76660/2020
FOR INTERVENTION APPLICATION ON IA 78151/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 78152/2020
FOR MODIFICATION OF COURT ORDER ON IA 101404/2020
FOR CLARIFICATION/DIRECTION ON IA 27759/2021
FOR CLARIFICATION/DIRECTION ON IA 59525/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 59526/2021
IA No. 70385/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED
DOCUMENTS
IA No. 59525/2021 - CLARIFICATION/DIRECTION
IA No. 27759/2021 - CLARIFICATION/DIRECTION
IA No. 78152/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 76660/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 59526/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 70383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 78151/2020 - INTERVENTION APPLICATION

IA No. 101404/2020 - MODIFICATION OF COURT ORDER)

W.P. (Crl.) No. 223/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 75945/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 75948/2020

IA No. 75948/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 75945/2020 - GRANT OF INTERIM RELIEF)

W.P. (Crl.) No. 47/2021 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 10754/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10755/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 10809/2021

FOR GRANT OF INTERIM RELIEF ON IA 10810/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 10811/2021

IA No. 10811/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10755/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10810/2021 - GRANT OF INTERIM RELIEF

IA No. 10754/2021 - GRANT OF INTERIM RELIEF

IA No. 10809/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Crl.) No. 5/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 2920/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 5306/2020

FOR GRANT OF INTERIM RELIEF ON IA 5307/2020

FOR VACATING STAY ON IA 25298/2020

IA No. 2920/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 5307/2020 - GRANT OF INTERIM RELIEF

IA No. 5306/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 25298/2020 - VACATING STAY)

W.P. (Crl.) No. 90/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 36972/2020

IA No. 36972/2020 - GRANT OF INTERIM RELIEF)

W.P. (Crl.) No. 89/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 36921/2020

FOR EXEMPTION FROM FILING O.T. ON IA 109521/2020

IA No. 36921/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 109521/2020 - EXEMPTION FROM FILING O.T.)

W.P. (Crl.) No. 239/2020 (X)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 80480/2020

FOR STAY APPLICATION ON IA 90308/2020

IA No. 80480/2020 - EXEMPTION FROM FILING O.T.

IA No. 90308/2020 - STAY APPLICATION)

W.P. (Crl.) No. 259/2020 (X)

(FOR
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
49133/2020
FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA
84335/2020
IA No. 84335/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 49133/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)
SLP(C) No. 8259/2020 (XII)
(IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
61409/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 61412/2020
IA No. 61412/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 61409/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
W.P.(CrI.) No. 221/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 75272/2020
FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT ON IA 75282/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 81630/2020
IA No. 75282/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT
IA No. 81630/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75272/2020 - GRANT OF INTERIM RELIEF)
W.P.(CrI.) No. 228/2020 (X)
(FOR ADMISSION and IA No.78970/2020-STAY APPLICATION
IA No. 78970/2020 - STAY APPLICATION)
W.P.(CrI.) No. 240/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 81081/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 81085/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
84870/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84872/2020
FOR INTERVENTION APPLICATION ON IA 118714/2020
IA No. 84872/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 81085/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 81081/2020 - GRANT OF INTERIM RELIEF
IA No. 118714/2020 - INTERVENTION APPLICATION
IA No. 84870/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(C) No. 10655/2020 (XII)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
88726/2020
IA No. 88726/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
W.P.(CrI.) No. 267/2020 (X)
(FOR
FOR STAY APPLICATION ON IA 90575/2020
IA No. 90575/2020 - STAY APPLICATION)

W.P. (Cr1.) No. 286/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 97389/2020
IA No. 97389/2020 - GRANT OF INTERIM RELIEF)
W.P. (Cr1.) No. 285/2020 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 97385/2020
IA No. 97385/2020 - EX-PARTE AD-INTERIM RELIEF)
W.P. (Cr1.) No. 329/2020 (X)
(FOR
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
109922/2020
FOR GRANT OF INTERIM RELIEF ON IA 109924/2020
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 116478/2020
IA No. 116478/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109924/2020 - GRANT OF INTERIM RELIEF
IA No. 109922/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 6172/2020 (II-A)

IA No. 125314/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
W.P. (Cr1.) No. 385/2020 (X)
(FOR
FOR APPLICATION FOR PERMISSION ON IA 126173/2020
FOR GRANT OF INTERIM RELIEF ON IA 126177/2020
FOR APPLICATION FOR VACATION OF INTERIM ORDER ON IA 19951/2021)
SLP(Cr1) No. 6303/2020 (II-C)

IA No. 130250/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127847/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127838/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 130247/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P. (C) No. 1401/2020 (X)

IA No. 131947/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127932/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127929/2020 - GRANT OF INTERIM RELIEF
IA No. 131946/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P. (Cr1.) No. 411/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 131944/2020
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
132429/2020
FOR GRANT OF INTERIM RELIEF ON IA 132437/2020
FOR CORRECTION OF MISTAKES IN THE JUDGMENT ON IA 133771/2020
IA No. 133771/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
IA No. 132437/2020 - GRANT OF INTERIM RELIEF
IA No. 131944/2020 - GRANT OF INTERIM RELIEF
IA No. 132429/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND

GROUNDS)

SLP(Cr1) No. 1107/2021 (II-A)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 17149/2021

IA No. 17149/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 380/2020 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 123761/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 123762/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 130253/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 130255/2020

IA No. 123761/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 130255/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123762/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 130253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 387/2020 (X)

IA No. 125843/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 404/2020 (X)

(FOR

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 132137/2020

FOR GRANT OF INTERIM RELIEF ON IA 132139/2020

FOR EARLY HEARING APPLICATION ON IA 3968/2021

FOR APPLICATION FOR PERMISSION ON IA 16319/2021

IA No. 16319/2021 - APPLICATION FOR PERMISSION

IA No. 3968/2021 - EARLY HEARING APPLICATION

IA No. 132139/2020 - GRANT OF INTERIM RELIEF

IA No. 132137/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 410/2020 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 131932/2020

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 132442/2020

FOR GRANT OF INTERIM RELIEF ON IA 132445/2020

FOR CORRECTION OF MISTAKES IN THE JUDGMENT ON IA 133779/2020

IA No. 133779/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT

IA No. 132445/2020 - GRANT OF INTERIM RELIEF

IA No. 131932/2020 - GRANT OF INTERIM RELIEF

IA No. 132442/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Cr1.) No. 4/2021 (X)

(FOR

FOR GRANT OF BAIL ON IA 1068/2021

FOR STAY APPLICATION ON IA 1069/2021

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 4002/2021

IA No. 1068/2021 - GRANT OF BAIL

IA No. 4002/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS
IA No. 1069/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 11/2021 (X)
(FOR
FOR GRANT OF BAIL ON IA 2064/2021
FOR STAY APPLICATION ON IA 2065/2021
IA No. 2064/2021 - GRANT OF BAIL
IA No. 2065/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 18/2021 (X)
(FOR
FOR GRANT OF BAIL ON IA 2677/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 2681/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
3254/2021
IA No. 2681/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 2677/2021 - GRANT OF BAIL
IA No. 3254/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(C) No. 28394/2011 (XII-A)
(Cr1. A. No. 682/2019 to be listed)
SLP(Cr1) No. 6554/2019 (II-C)

IA No. 109653/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 115833/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(Cr1.) No. 289/2019 (X)
([TO BE TAKEN UP ALONG WITH ITEM NO. 301 I.E. SLP(Cr1) No.
4634/2014]
IA No. 160443/2019 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 300/2019 (X)
)
W.P.(Cr1.) No. 302/2019 (X)
(FOR STAY APPLICATION ON IA 169692/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
170769/2019
FOR APPLICATION FOR PERMISSION ON IA 23054/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
35071/2021
IA No. 23054/2021 - APPLICATION FOR PERMISSION
IA No. 35071/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 170769/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 169692/2019 - STAY APPLICATION)
SLP(Cr1) No. 260/2020 (II-A)
(FOR ADMISSION and I.R
IA No. 190953/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 53300/2021 - GRANT OF BAIL)
W.P.(Cr1.) No. 52/2020 (X)
(FOR
FOR GRANT OF INTERIM RELIEF ON IA 23506/2020

IA No. 23506/2020 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 3366/2020 (II-A)
(FOR ADMISSION and I.R.)
W.P. (Cr1.) No. 169/2020 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 58284/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 58286/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
59769/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 59774/2020
IA No. 58284/2020 - EX-PARTE AD-INTERIM RELIEF
IA No. 59774/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 58286/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 59769/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P. (Cr1.) No. 311/2020 (X)
(FOR ADMISSION and I.R. and IA No.103589/2020-GRANT OF INTERIM
RELIEF
IA No. 103589/2020 - GRANT OF INTERIM RELIEF)
SLP(Cr1) No. 5536/2020 (II-C)
)
W.P. (Cr1.) No. 366/2020 (X)

IA No. 123103/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 120975/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 120973/2020 - GRANT OF INTERIM RELIEF)
W.P. (Cr1.) No. 429/2020 (X)
(FOR
FOR CLARIFICATION/DIRECTION ON IA 135319/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 135323/2020
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
3267/2021
IA No. 135319/2020 - CLARIFICATION/DIRECTION
IA No. 135323/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 3267/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(Cr1) No. 609/2021 (II)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
8473/2021
IA No. 8473/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
SLP(Cr1) No. 734/2021 (II)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
10547/2021
IA No. 10547/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)
W.P. (Cr1.) No. 6/2021 (X)
(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 1520/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
3709/2021

FOR GRANT OF INTERIM RELIEF ON IA 3711/2021
IA No. 1520/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 3711/2021 - GRANT OF INTERIM RELIEF
IA No. 3709/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

W.P. (Crl.) No. 19/2021 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 2793/2021
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
4006/2021

FOR GRANT OF INTERIM RELIEF ON IA 4007/2021

IA No. 2793/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 4007/2021 - GRANT OF INTERIM RELIEF

IA No. 4006/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

W.P. (Crl.) No. 21/2021 (X)

(FOR

FOR GRANT OF BAIL ON IA 3169/2021

FOR impleading party ON IA 6105/2021

FOR INTERVENTION/IMPLEADMENT ON IA 6105/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 6108/2021

FOR impleading party ON IA 6114/2021

FOR INTERVENTION/IMPLEADMENT ON IA 6114/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
6115/2021

IA No. 6108/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 3169/2021 - GRANT OF BAIL

IA No. 6114/2021 - INTERVENTION/IMPLEADMENT

IA No. 6105/2021 - INTERVENTION/IMPLEADMENT

IA No. 6115/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (Crl.) No. 27/2021 (X)

(FOR

FOR STAY APPLICATION ON IA 5546/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
10632/2021

IA No. 10632/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 5546/2021 - STAY APPLICATION)

W.P. (C) No. 56/2021 (X)

(FOR

FOR EX-PARTE AD-INTERIM RELIEF ON IA 5402/2021

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
7937/2021

FOR GRANT OF INTERIM RELIEF ON IA 7938/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 7940/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
13342/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 13343/2021

IA No. 5402/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 13343/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 7940/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 7938/2021 - GRANT OF INTERIM RELIEF

IA No. 13342/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 7937/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(Cr1) No. 1855/2021 (II-C)

)

SLP(Cr1) No. 1031/2021 (II-A)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 15929/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 21059/2021

IA No. 15929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 21059/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1073/2021 (II-A)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 16413/2021

IA No. 16413/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 1072/2021 (II-A)

(IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 16387/2021

IA No. 16387/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2237/2021 (II-C)

)

SLP(Cr1) No. 2250/2021 (II-C)

)

W.P. (Cr1.) No. 69/2021 (X)

(FOR

FOR STAY APPLICATION ON IA 15955/2021

IA No. 15955/2021 - STAY APPLICATION)

SLP(Cr1) No. 1355/2021 (II-C)

IA No. 21567/2021 - EXEMPTION FROM FILING O.T.

IA No. 30406/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1440/2021 (II-C)

IA No. 22936/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 1920/2021 (II-C)

IA No. 30939/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 30938/2021 - EXEMPTION FROM FILING O.T.

IA No. 32944/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2050-2054/2021 (II-C)

(FOR
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
29381/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
29382/2021

IA No. 29382/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 29381/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2818/2021 (II-C)

)

SLP(Cr1) No. 2435/2021 (II-C)

)

W.P. (Cr1.) No. 144/2021 (X)

(FOR

FOR GRANT OF INTERIM RELIEF ON IA 42289/2021

IA No. 42289/2021 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 4024/2021 (II-C)

IA No. 71240/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 8626/2021 (II-A)

(FOR

FOR CONDONATION OF DELAY IN FILING ON IA 60674/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
60675/2021

IA No. 60674/2021 - CONDONATION OF DELAY IN FILING

IA No. 60675/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 4835-4836/2021 (II-B)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
77266/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 77267/2021

FOR EXEMPTION FROM FILING O.T. ON IA 77268/2021

IA No. 77267/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 77266/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 77268/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3439/2021 (II-C)

(FOR ADMISSION and I.R. and IA No.58096/2021-EXEMPTION FROM FILING
O.T.)

W.P. (Cr1.) No. 179/2021 (X)

IA No. 57239/2021 - STAY APPLICATION)

SLP(Cr1) No. 4834/2021 (II-A)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
77259/2021

FOR EXEMPTION FROM FILING O.T. ON IA 77260/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 77263/2021

IA No. 77263/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 77259/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 77260/2021 - EXEMPTION FROM FILING O.T.)
W.P.(Cr1.) No. 207/2021 (X)

IA No. 62097/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62096/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 199/2021 (X)

(FOR
FOR EX-PARTE AD-INTERIM RELIEF ON IA 60523/2021
IA No. 60523/2021 - EX-PARTE AD-INTERIM RELIEF)
W.P.(Cr1.) No. 263/2021 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 69931/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 69932/2021
IA No. 69932/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 69931/2021 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 268/2021 (X)

(FOR
FOR GRANT OF INTERIM RELIEF ON IA 70711/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 70713/2021
IA No. 70713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 70711/2021 - GRANT OF INTERIM RELIEF)
W.P.(Cr1.) No. 283/2021 (X)

(FOR
FOR STAY APPLICATION ON IA 76191/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
78072/2021
IA No. 78072/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 76191/2021 - STAY APPLICATION)
W.P.(Cr1.) No. 282/2021 (X)

(FOR
FOR STAY APPLICATION ON IA 75118/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 75123/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
76376/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 76378/2021
IA No. 76378/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75123/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 76376/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 75118/2021 - STAY APPLICATION)

SLP(C) No. 10887/2021 (IX)
(FOR ADMISSION and I.R.)
W.P.(Cr1.) No. 301/2021 (X)

(FOR
FOR EX-PARTE STAY ON IA 83801/2021
FOR EXEMPTION FROM FILING O.T. ON IA 83803/2021
IA No. 83801/2021 - EX-PARTE STAY
IA No. 83803/2021 - EXEMPTION FROM FILING O.T.)
SLP(Cr1) No. 5252/2021 (II-C)

(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

84987/2021

FOR EXEMPTION FROM FILING O.T. ON IA 84989/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 84999/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 87668/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 87669/2021

IA No. 87669/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84999/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 84989/2021 - EXEMPTION FROM FILING O.T.

IA No. 87668/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP (Cr1.) No(s). 6128/2020

(FOR ADMISSION and I.R. and IA No.124481/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP (Cr1.) No(s). 1586/2021

(FOR ADMISSION and I.R. and IA No.25623/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP (Cr1.) No(s). 3514/2021

(FOR ADMISSION and I.R. and IA No.58973/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 11605/2021

(FOR ADMISSION and I.R. and IA No.78230/2021-CONDONATION OF DELAY IN FILING and IA No.78232/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (Cr1.) No(s). 239/2021

(FOR ADMISSION and IA No.65485/2021-STAY APPLICATION and IA No.65486/2021-APPROPRIATE ORDERS/DIRECTIONS)

SLP (Cr1.) No(s). 5156/2021

(FOR ADMISSION and I.R. and IA No.82812/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1.) No(s). 5145-5146/2021

(FOR ADMISSION and I.R. and IA No.82733/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Criminal) No(s). 305/2021

(FOR ADMISSION and IA No.84312/2021-GRANT OF INTERIM RELIEF and IA No.84310/2021-STAY APPLICATION and IA No.84309/2021-EXEMPTION FROM FILING O.T)

W. P.(Criminal) No(s). 303/2021

(FOR ADMISSION and IA No.83990/2021-STAY APPLICATION and IA No.83996/2021-EXEMPTION FROM FILING AFFIDAVIT)

SLP (Crl.) No(s). 5457/2021
(FOR ADMISSION and I.R. and IA No.89451/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.89452/2021-EXEMPTION FROM
FILING AFFIDAVIT)

WITH

SLP(Crl) No. 5652/2021 (II-C)
(FOR ADMISSION and I.R. and IA No.92919/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

W.P.(Criminal) No(s). 316/2021
(FOR ADMISSION and IA No.90920/2021-EXEMPTION FROM FILING O.T. and
IA No.90922/2021-EXEMPTION FROM FILING AFFIDAVIT)

SLP(Crl.) No(s). 5696-5697/2021
(FOR ADMISSION and I.R. and IA No.93552/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.93554/2021-EXEMPTION FROM
FILING O.T. and IA No.93550/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(Crl.) No(s). 323/2021
(FOR ADMISSION)

Date : 16-08-2021 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

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For M/S. Shakil Ahmad Syed, AOR

Mr. Divyesh Pratap Singh, Adv.
Mr. Vineet Ranjan, Adv.
Ms. Srishti Singh, AOR

Mr. Sarvesh Singh Baghel, AOR
Mr. Mukhtar Alam, Adv.

Mr. A. P. Singh, Adv.
Ms. Shreyanshi Rathi, Adv.
For M/S. M. V. Kini & Associates, AOR

Mr. V. Shyamohan, AOR

Mr. Vipin Gogia, Adv.
Ms. Jaspreet Gogia, AOR
Ms. Mandakini Singh, Adv.
Mr. Karanvir Gogia, Adv.
Ms. Shivangi Singhal, Adv.
Ms. Ashima Mandla, Adv.

Mr. Balaji Srinivasan, AOR

Mr. Anshuman Ashok, AOR

Mr. O. P. Gaggar, AOR
Ms. Veera Kaul Singh, AOR
Ms. Deepanwita Priyanka, Adv.
Mr. Aniruddha P. Mayee, AOR
Mr. Samir Ali Khan, AOR
Mr. Chirag M. Shroff, AOR
Mr. Sachin Patil, AOR
Mr. V. N. Raghupathy, AOR
Mr. Md. Apzal Ansari, Adv.
Mr. Nishe Rajen Shonker, AOR
Ms. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Akash Kakade, Adv.
Mr. Somanatha Padhan, AOR
Mr. Swetab Kumar, Adv.
Mr. Kapil Sibal, Sr. Adv.
Mr. Abhimanyu Bhandari, Adv.
Mr. Anirudh Bakhru, Adv.
Ms. Rooh-e-hina Dua, AOR
Ms. Ananya Sikri, Adv.
Mr. Jai Anant Dehadrai, Adv.
Mr. Sidharth Arora, Adv.
Mr. Sameer Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (Crl.) No(s). 4634/2014

Our attention is invited to the order dated 30.07.2021. In the third paragraph at page 8, the expression "rebut" be read as "buttress"; and last paragraph at page 10 under heading T.C. (Crl.) No. 4 of 2018, instead of word "ought to be allowed", the same be

read as "deserves to be allowed". Registry may do the needful.

SLP(Crl.) Nos. 7927 of 2019, SLP(C) No. 10655 of 2020, SLP(Crl.) No. 6554 of 2019 and SLP(Crl.) Nos. 4835-4836 of 2021,

It is agreed that issue involved in these petitions is somewhat different.

Hence, de-linked.

List these matters separately on 03.09.2021, before the appropriate Bench.

W.P.(Crl.) No. 283 of 2021

Mr. Vikram Chaudhri, learned senior counsel appearing for the petitioners submits that the petitioners have not been named as accused in the FIR registered in connection with the stated offence.

If the petitioners are not accused, the question of entertaining challenge, at their instance in respect of provisions concerning bail, does not arise. If the petitioners have been summoned to be witnesses, that would not give them locus to challenge the provisions of the Act, particularly Section 45 of the Prevention of Money Laundering Act, 2002.

It will be open to the petitioners to renew the

prayers made in the writ petition, in the event the petitioners are arraigned as accused in the stated offence.

Hence, this petition is disposed of with liberty to the petitioners to pursue such other remedy, as may be permissible in law, if and when occasion arises.

W.P.(Crl.) No. 282 of 2021

The writ petition be heard along with connected matters.

As regards interim relief, it will be open to the petitioners to take recourse to appropriate remedies available under the Criminal Procedure Code including by way of quashing petition, if so advised.

The challenge in this petition will be confined to the validity of the provisions in question.

We are inclined to pass this order in light of the observation made in Devendra Dwivedi vs. Union of India & Ors. reported in 2021 SCC Online SC 221.

SLP(Crl) No. 5252 of 2021

Learned counsel for the petitioner submits that the day on which the interim protection was granted to the

petitioner in terms of order dated 30.07.2021, the authorities proceeded to evict the petitioner from the premises in question.

In that case, it will be open to the petitioner to take out a formal application for appropriate relief, which be considered on its own merits.

SLP(Cr1) No. 618 of 2020

We have perused the order passed by this Court dated 17.12.2020 in SLP (Cr1.) No.6456 of 2020 granting interim bail to the principal accused (Vivek Harivyasi).

In our opinion, therefore, even the present petitioner-Raj Kumar Modi deserves to be released on interim bail to the satisfaction of the concerned Court in connection with Criminal Complaint No.5 of 2019 dated 18.05.2019 bearing Case File No.SFIO/INV/AOI/2018-19-AGC&L/842-966 pending before the Court of learned Sessions Judge-cum-Special Judge (under Companies Act, 2013), Gurugram, Haryana on such terms and conditions as may be imposed by the concerned Court. Ordered accordingly.

W.P. (Cr1.) No.140/2020, SLP (C) No.10887/2021, W.P. (Cr1.) No.145/2020, SLP (Cr1.) No.5457/2021, SLP(Cr1) No. 5652/2021, SLP (Cr1.) No.5696-5697/2021 and I.A. No.89201/2021 in Criminal Appeal No.391-392/2018

List these matters on 18.08.2021 at 3.30 p.m., before this Bench for considering prayer for interim relief.

W.P.(Crl.) No. 323 of 2021

Liberty is granted to serve advance copy of petition on the Standing Counsel for the Central Agency.

List this matter on 18.08.2021 at 3.30 p.m., before this Bench for considering interim relief.

W.P.(Crl.) No. 301 of 2021

The main grievance of the petitioner is that without disclosing the details of the company which according to the concerned officer is a bogus company, the petitioner is at a loss to give any explanation whatsoever much less facilitate recording of statement under Section 70 of the Central Goods and Services Tax Act, 2017.

Learned Solicitor General of India seeks time to take instructions.

List this matter on 18.08.2021 at 3.30 p.m., before this Bench for considering interim relief.

Liberty to file additional documents is granted.

W.P.(Crl.) No. 303 of 2021

List this matter along with SLP(Crl.) No. 10627 of

2019 on 18.08.2021 at 3:30 p.m., before this Bench for considering interim relief.

Liberty is granted to serve advance copy on the Standing Counsel for the Central Agency, in the meantime.

W.P. (Cr1.) No.305/2021

Insofar as relief concerning non-bailable warrant, the petitioner may approach the concerned Court and take recourse to the remedy under the Code of Criminal Procedure, as may be advised, within one week from today. Writ petition will proceed regarding challenge to validity of provisions of the Act of 2002 along with connected cases.

SLP(Cr1.)...CRLMP No. 21453/2015

Mr. Ankur S. Kulkarni, learned counsel appearing for the petitioner, on instructions, seeks permission to withdraw this petition.

Permission granted.

The Special Leave Petition is dismissed as withdrawn unconditionally.

Rest of the matters

Reverting to the orders passed by this Court in connected cases ordering no coercive steps be taken against the petitioner(s), after hearing learned counsel

for the parties, we deem it appropriate to clarify that the order does not result in staying the trial or investigation of the concerned case. That can proceed in accordance with law. The petitioner(s) in the concerned case must cooperate in progress of investigation or trial, as the case may be. Ordered accordingly.

If any further interim relief is required, the petitioner in the concerned case may take recourse to appropriate remedy as may be permissible in law. That will be decided on its own merits and in accordance with law.

Mr. Tushar Mehta, learned Solicitor General of India has sought time to give a list of cases where the investigating agency may insist for a direction against the concerned petitioner(s) to deposit his/her passport or comply with any other condition, despite no coercive order is passed in his/her favour. That list be furnished on the next date of hearing.

Advance copy thereof be made available to the learned counsel appearing for the petitioners referred to in the said list.

Learned counsel appearing for the concerned parties submit that these batch of matters will take some time.

According to their estimate, it will require, at least, three clear weeks, so that the entire group of cases listed together can proceed for hearing within that time.

The Registry may take directions from Hon'ble the Chief Justice for listing of the matters as per the available dates.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)

*Revised is prepared only for the purpose of appearance.